

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 16th September, 2015

No.HC.XXX VII-39/2014/ 965 /R. Cell. The Gauhati High Court has been pleased to notify that Shri Shah Syed Ahadur Rahman, Additional Chief Judicial Magistrate, Karimganj, who has already been promoted to Grade-II of the Assam Judicial Service, will now be deemed to have been promoted to Grade-II of the Assam Judicial Service in 2012 at par with his juniors.

His seniority will be maintained in reference to his seniority in the feeder cadre with due replacement in the seniority list of the Officers in Grade-II of the Assam Judicial Service. Thus, his seniority in Grade-II of the Assam Judicial Service will be above Shri Utpal Rajkhowa, Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur and immediate below of Shri Manash Baruah, Civil Judge & Asstt. Sessions Judge, Nalbari.

Upon such retrospective promotion to Grade-II of the Assam Judicial Service, he will not be entitled to any arrear salary (back wages) apart from notional fixation of pay.

By order,

Sd/- M.A. Ali,

Registrar (Vigilance)

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In- Charge, Recruitment Cell

Memo NO. HC.XXX VII-39/2014/965A R. Cell

Dated 16.09.2015

Copy to:-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati-29
3. The District and Sessions Judge, _____
4. The Judge, Designated Court, Assam, Guwahati, Dispur, Guwahati
5. The Principal Judge, Family Court, NO.1 & 2 Kamrup, Guwahati/Cachar, Silchar
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati
12. The Member, MACT, _____
13. The Special Judge, Addl. CBI Court, NO.1. 2 & 3, Assam, Chandmari, Guwahati

Contd.....

14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati
15. The Chief Judicial Magistrate, _____
16. The Deputy Registrar (_____), Gauhati High Court, Guwahati
17. Shri Shah Syed Ahadur Rahman, Additional Chief Judicial Magistrate, Karimganj
18. The Asstt. Registrar (_____), Gauhati High Court, Guwahati
19. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
20. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
21. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website under the General Notices-Promotions and Transfer titled "**Notification regarding retrospective promotion of Shri Shah Syed Ahadur Rahman, Additional Chief Judicial Magistrate, Karimganj.**"
22. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/Registrar (Judicial)/ Registrar (Establishment), Gauhati High Court, Guwahati
23. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


Registrar (Vigilance)

-Cum-

In- Charge, Recruitment Cell